

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 220
CA(CAA)-42/ND/2020

IN THE MATTER OF:

**M/s. Kalyankari Suppliers Pvt. Ltd. with M/s.
Geetanjali Vintrade Pvt. Ltd. with Others**

...PETITIONER

Section

Under Section 230-232

Order delivered on 06.03.2020

Coram:

**SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Op.-Creditor/F.C. :
For the Respondent/ Corporate-debtor :**

ORDER

Due to colloquium of the Members, matters are adjourned to
26.03.2020.


(Court Officer)